## GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:5943
ANSWERED ON:08.09.2011
CONTRACTS FOR EXPLORATION OF OIL AND GAS
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## Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of companies awarded contracts by the Government to explore oil and gas and whether Reliance-Niko company were also included in this;
- (b) if so, the names of the basins for which such contracts were given;
- (c) the capacity and the cost involved in the first and second MoU with the Reliance-Niko company alongwith the details thereof; and
- (d) the time taken by the Government to sanction the revised proposal involving increased costs?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N.SINGH)

(a) &.(b) Under the Production Sharing Contract (PSC) regime, Government of India awarded 263 exploration blocks to 76 companies (Private-38, Foreign-30 and National Oil Companies-8) under Pre-NELP and eight rounds of NELP bidding concluded so far

The Consortium of Reliance Industries Ltd (RIL)-NIKO Resources Ltd. was awarded 13 exploration blocks under various rounds of NELP bidding in the following basins as under:

Basin Name Block Consortium

Krishna Godavari KG-DWN-98/1 RIL-90% NTKO-10%

KG-DWN-98/3 RIL-90% NIKO-10%

KG-OSN-97/2 RIL-90% NTKO-10%

KG-OSN-97/3 RIL-90% NIKO-10%

KG-OSN-97/4 RIL-90% NIKO-10%

Mahanadi MN-DWN-98/2 RIL-90% NIKO-10%

MN-DWN-2003/1 RIL-85% NR(V)L-15% Kerala-Konkan KK-OSN-97/2 RIL-90%
 NIKO-10%

 $\begin{array}{cccc} \texttt{Mumbai} & \texttt{MB-OSN-97/2} & \texttt{RIL-90} \$ \\ & \texttt{NIKO-10} \$ \end{array}$ 

MB-OSN-97/3 RIL-90% NIKO-10%

Saurashtra SR-OSN-97/1 RIL-90% NIKO-10%

 $\begin{array}{ll} {\tt Gujarat-Kutch} & {\tt GK-OSN-97/1~RIL-90\%} \\ & {\tt NIKO-10\%} \end{array}$ 

Note: Operator is indicated in bold.

- (c) No Memorandum of Understanding (MoU) has been signed by Government with RIL-NIKO Resources Consortium. After award of exploration blocks, companies are required to sign Production Sharing Contracts (PSCs) with Government for carrying out exploration and production activities.
- (d) Does not arise in view of (c) above.